COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fourteenth Lok Sabha)

TWENTY-EIGHTH REPORT

(Presented on 16.5.2007)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Twenty-eighth Report.
- 2. The Committee met on 14 May, 2007 for the purpose of classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

- 3. The Committee considered classification and allocation of time in respect of fourteen Bills as shown in the Appendices.
- 4. After considering all aspects of the Bills, the Committee recommend that 9 Bills shown in Appendix-I be placed in category 'A'. The Committee further recommend that the remaining 5 Bills shown in Appendix-II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II, respectively.

Recommendations

The Committee recommend that the classification and allocation of time to fourteen Bills by the Committee, as shown in the Appendices, be agreed to by the House

NEW DELHI;

14 May, 2007

CHARNJIT SINGH ATWAL,

Chairman.

Committee on Private Members' Bills and Resolutions.

24 Vaisakha, 1929 (Saka)

APPENDIX-I

(See para 4 of the Report) (List of Bills placed in category `A' and allocation of time)

Sl.	Title of the Bill and	Bill	Category	Time
No.	member-in-charge	No.	recommended	recommended
1	2	3	4	5
1.	The Tourism Promotion Corporation of India Bill, 2007 by Shri K.S. Rao, M.P.	9 of 2007	A	2 hours
2.	The Constitution (Amendment) Bill, 2007 (Insertion of new article 21B) by Shri K.S. Rao, M.P.	8 of 2007	A	2 hours
3.	The Farmers Welfare Fund Bill, 2007 by Shri Adhalrao Shivaji Patil, M.P.	14 of 2007	A	2 hours
4.	The Persons Living Below Poverty Line (Identification) Bill, 2007 by Shri Adhalrao Shivaji Patil, M.P.	21 of 2007	A	2 hours
5.	The Widows' Welfare Bill, 2007 by Shri Adhalrao Shivaji Patil, M.P.	3 of 2007	A	2 hours
6.	The Constitution (Amendment) Bill, 2007 (Insertion of new articles 16A and 16AA, etc.) by Shri Suravaram Sudhakar Reddy, M.P.	16 of 2007	A	2 hours
7.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2007 (<u>Amendment of the Schedule</u>) by Shri K.C. Singh 'Baba', M.P.	7 of 2007	A	2 hours
8.	The Integrated Child Development Services (Regularisation) Bill, 2007 by Shri C.K. Chandrappan, M.P.	34 of 2007	A	2 hours
9.	The Cashew Development Board Bill, 2007 by Shri C.K. Chandrappan, M.P.	44 of 2007	A	2 hours

APPENDIX-II

(See para 4 of the Report) (List of Bills placed in category `B' and allocation of time)

Sl.	Title of the Bill and	Bill	Category	Time
No.	member-in-charge	No.	recommended	recommended
1	2	3	4	5
1.	The National Commission for Small and Tiny Industries Bill, 2007 by Shri K.S. Rao, M.P.	2 of 2007	В	2 hours
2.	The Renewable Energy Resources Commission Bill, 2007 by Shri K.S. Rao, M.P.	10 of 2007	В	2 hours
3.	The National Information Technology Commission Bill, 2007 by Shri Adhalrao Shivaji Patil, M.P.	13 of 2007	В	2 hours
4.	The Non-Resident Indians (Voting Rights and Welfare) Bill, 2007 by Shri C.K. Chandrappan, M.P.	38 of 2007	В	2 hours
5.	The Constitution (Amendment) Bill, 2007 (Amendment of the Seventh Schedule) by Ms. Ingrid McLeod, M.P.	6 of 2007	В	2 hours